

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 571
ANSWERED ON 29.11.2024

SANCTION OF NEW PROJECTS TO RUN HIGH SPEED TRAINS

571 # SMT. GEETA ALIAS CHANDRAPRABHA:
SHRI NARAYANA KORAGAPPA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has considered to sanction any new railway project to run high speed trains to strengthen transport services in the country;
- (b) if so, the number of routes fixed so far for the operation of high speed trains in the country;
- (c) the number of routes where operation of high speed trains has been started;
- (d) whether there is any plan to operate high speed trains on any route in Uttar Pradesh; and
- (e) if so, the time limit set for operating high speed trains on this route, the details thereof?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)

(a) to (e): Presently, Mumbai-Ahmedabad High Speed Rail (MAHSR) Project (508 Kms) is the only sanctioned project of High Speed Rail in India under execution with technical and financial assistance from Government of Japan. The project line passes through 12 stations i.e. Mumbai, Thane, Virar, Boisar, Vapi, Billimora, Surat, Bharuch, Vadodara, Anand, Ahmedabad and Sabarmati. Entire land (1389.5 Ha) has been acquired. Till now, 336 Kms. of Pier Foundation, 331 Kms. of Pier Construction, 260 Kms. of Girder Casting and 225 Kms. of Girder Launching have been completed. The work of the under-sea tunnel(21 Kms. approx.) has also started.

Further, Ministry of Railways has assigned the task of preparing Detailed Project Report (DPR) of following seven High Speed Rail (HSR) Corridors to National High Speed Rail Corporation Limited (NHSRCL):-

- i. Delhi – Varanasi
- ii. Delhi - Ahmedabad
- iii. Delhi - Amritsar

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- iv. Mumbai – Nagpur
- v. Mumbai - Pune - Hyderabad
- vi. Chennai - Bangalore - Mysore
- vii. Varanasi – Howrah

Out of the above, Delhi – Varanasi and Varanasi - Howrah are passing through the state of Uttar Pradesh but these corridors are tentative as High Speed Rail (HSR) projects, being highly capital intensive, the decision to sanction any HSR Corridor/Project depends on many factors such as outcome of DPR, techno-economic feasibility, availability of resources such as financing options.
